



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Recovery Division
Southern Regional Office

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**SECURITIES AND EXCHANGE BOARD OF INDIA
SOUTHERN REGIONAL OFFICE**

Completion of Recovery Certificate No 4722 of 2022 dated May 04, 2022 issued against Veera Kumar Das Surapanani (PAN: ARBPS2729J) in the matter of Venus Power Ventures (India) Ltd

Recovery Certificate No. 4722 of 2022 dated May 04, 2022 issued against Veera Kumar Das Surapanani (PAN: ARBPS2729J) for a sum of Rs. 3,22,000/- (Rupees Three Lakh Twenty Two Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order No. Order/GR/PU/2021-22/14130-14162 dated 09.11.2021 in the matter of Venus Power Ventures (India) Ltd.

In view of the payment of the amount Rs. 4,81,000/- (Rupees Four Lakh Eighty One Thousand only) due under the Recovery Certificate, the said Recovery Certificate No. 4722 of 2022 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: September 30, 2026
Place: Chennai

Recovery Officer



**सलमानु के के
SALMANU K K**
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स' सातवी मंजिल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

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प्रधान कार्यालय : सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051